

LOK SABHA
UNSTARRED QUESTION NO. 3861
TO BE ANSWERED ON 23rd MARCH, 2023

Incidents of Gas Leakage

3861. SHRI BHOLANATH (B.P. SAROJ)

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the number of incidents of gas leakage and fire break out in underground natural gas pipelines, refineries and oil fields/wells has gone up;
- (b) if so, the details thereof along with the number of such incidents and the loss of revenue reported as a result thereof during each of the last three years and the current year, year-wise; and
- (c) whether the oil companies/persons and other agencies have been found responsible/involved in such incidents and if so, the details thereof along with the action taken by the Government in this regard?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

- (a) No Sir. The number of major incidents of gas leakage and fire break out in underground natural gas pipelines, refineries and oil fields/wells have not exhibited a rise during the last three years and the current year.
- (b) Does not arise in view of (a) above.
- (c) The major incidents are investigated by the concerned entity through its in-house team or by investigation committee constituted by Petroleum and Natural Gas Regulatory Board (PNGRB) in line with PNGRB-(Emergency Response and Disaster Management Plan) Regulations. Incident investigation reports including root causes are then forwarded to the respective entities to take necessary measures to prevent the recurrence of such incidents. Periodic audit/inspections are carried out by PNGRB empanelled third party inspection agencies to find lapses/shortcomings with respect to relevant technical regulation and thereafter entities are advised to comply with the non-conformities to prevent any incident. PNGRB has also notified the Petroleum and Natural Gas Regulatory Board (Codes of Practices for Emergency Response and Disaster Management Plan (ERDMP) Regulations, 2010 providing, inter-alia, for identification of probable emergency scenarios, mitigation measures and preparedness of emergency plans. Further, PNGRB conducts workshops with oil and gas entities to share the learning from such incidents and to prevent recurrence of similar incidents.

Oil Industry Safety Directorate (OISD), a technical directorate under the Ministry of Petroleum and Natural Gas, undertakes External Safety Audit of E&P Operation (Onshore/Offshore) of all upstream Companies. E&P companies report all incidents to OISD within 24 hours which are reviewed and analyzed. Safety alerts are also periodically issued by OISD.
